

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2025

Dated 17.02.2025

To,
Sh. Atul Sharma, Hony. Secretary,
Delhi Bar Association,
Tis Hazari Courts, Delhi.

Sub: Reply to various representations made by Ld. Members of the
Delhi Bar Association.

Respected Sir,

I am directed to inform you that in terms of Minutes of Meeting dated 21.01.2025, the Election Committee has disposed off the representation of the Ld. Members. Following lists are prepared in terms of the said meeting:-

1. List of Members whose representations are accepted on furnishing of complete ordersheets of relevant period- **Annexure A**
2. List of Members whose representations are rejected on account of incomplete ordersheets of relevant period- **Annexure B**
3. List of Members whose representations are accepted on account of furnishing of proof of payment of Subscription Fee- **Annexure C**
4. List of Members whose representations are rejected on account of non-furnishing of proof of payment/payment not verified/paid in cash/ paid after 31.07.2024- **Annexure D**.
5. List of Members who were already 'Eligible' to vote, however, re-filed the representation- **Annexure E**.

This is for your information.

Yours Sincerely,

[Signature]
Nodal Officer,

Election Committee DBA 2024

Forwarded.
Atul
Ld. Chairman
DBAEC - 2024

Encl: Annexure A to Annexure E.


No. 9208/EC/DBA/2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to I.d. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to I.d. Principal District & Sessions Judge (West), THC, Delhi.

18 FEB 2025

- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi with direction to display the same on all notice boards and other necessary places.


Nodal Officer, Election Committee
DBA Election 2024

Annexure A

List of Members whose representations are accepted on furnishing of complete ordersheets of relevant period:-

1. Sh. Hitesh Pandey, H-403 (D/2651/2010), dated 21.10.2025
2. Sh. Rahul Tandon, R-2151 (D/2103/2009), dated 20.01.2025
3. Sh. Puneet Khanna, P-1613 (D/2636/2009), dated 21.02.2025
4. Sh. Sunil Anand, S-4585 (D/925/2019), dated 21.01.2025
5. Sh. Shwetank Tyagi, S-4833 (D/6878/2021), dated 20.01.2025
6. Sh. Shahrukh Salmani, S-5063 (D/6791/2019), dated 21.01.2025
7. Sh. Rohit Sadana, R-2013 (D/1785/2006), dated 21.01.2025
8. Sh. Ranjeet Mourya, R-3571 (D/3412/2022), dated 21.01.2025
9. Sh. Anusudh Prasad Shukla, A-1267 (D/770/2002), dated 21.01.2025
10. Sh. Yogesh Dass, Y-212 (D/1285/2013), dated 21.01.2025
11. Sh. Prince Bhardwaj, P-1888 (D/869/2018), dated 21.01.2025
12. Sh. Mohit Kumar, M-1882 (D/2169/2015), dated 21.01.2025
13. Sh. Dharmender Sharma, D-1242 (D/7200/2019), dated 21.01.2025
14. Ms. Jeet Mala, J-485 (D/975/2005), dated 21.01.2025
15. Sh. Yogender Pal Tyagi, Y-287 (D/2982/2020), dated 21.01.2025
16. Sh. Bhaskar Verma, B-834 (D/3330/2017), dated 21.01.2025
17. Sh. Parvez Ahmed, P-1538 (D/2786/2016), dated 21.01.2025
18. Ms. Sumedha Batra, S-3760 (D/2945/2013), dated 21.01.2025
19. Ms. Meena Mahajan, M-837 (D/1407/2003), dated 20.01.2025
20. Sh. Suraj Chandel, S-5284 (D/8811/2022), dated 20.01.2025
21. Sh. Mitabh Gosain, M-991 (D/426/2006), dated 20.01.2025
22. Sh. Arshi Arora, A-3503 (D/2471/2020), dated 21.01.2025
23. Sh. Bhairav Dass, B-714 (D/1214/2013), dated 21.01.2025
24. Sh. Chaman Lal, C-241 (D/3652/2010), dated 21.01.2025
25. Ms. Hem Lata, H-616 (D/6146/2018), dated 21.01.2025
26. Ms. Komal Sharma, K-631 (D/1364/2006), dated 21.01.2025
27. Sh. Dhananjay, D-1008 (D/2602/2016), dated 21.01.2025



Annexure B

List of Members whose representations are rejected on account of incomplete ordersheets of relevant period-

1. Ms. Karuna Sharma, K-700, dated 21.01.2025
2. Sh. Pushkar Aggarwal, P-1547, dated 21.01.2025
3. Ms. Aashi Jain, A-3972, dated 20.01.2025
4. Sh. Nikhil Yadav, N-1056, dated 21.01.2025
5. Ms. Priyanka Chug, P-1749, dated 21.01.2025
6. Sh. Neeraj, N-1116, dated 21.01.2025
7. Ms. Rajni, R-3144, dated 21.01.2025
8. Ms. Razia, R-3351, dated 21.01.2025
9. Sh. Rahmatulam, R-2837, dated 21.01.2025

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Annexure C

List of Members whose representations are accepted on account of furnishing of proof of payment of Subscription Fee-

1. Sh. Raj Prem Singh, R-1763 (D/1005/2003), dated 21.01.2025
2. Ms. Teresa Kaushal, T-267 (D/2315/2016), dated 21.01.2025
3. Sh. Pradcep Kumar Anand, P-114 (D/445/1986), dated 18.01.2025

S.A.P.

Annexure D

List of Members whose representations are rejected on account of non-furnishing of proof of payment/payment not verified/paid in cash/ paid after 31.07.2024-

1. Sh. Raj Kumar Yadav, R-3200, dated 21.01.2025
2. Sh. Aabha Sagar, A-3136, dated 20.01.2025
3. Sh. Bhartesh Chand Jain, B-98, dated 21.01.2025
4. Sh. Shahid Ahamed, S-4624, dated 20.01.2025
5. Sh. Tejvir Singh, T-404, dated 20.01.2025
6. Ms. Shelly Kapoor, S-4159, dated 21.01.2025
7. Sh. Nitin Rathor, N-1440, dated 20.01.2025
8. Sh. Anurag Singh, A-3515, dated 21.01.2025
9. Sh. Amrendra Kumar, A-3716, dated 20.01.2025
10. Sh. Naveen Sethi, N-821, dated 20.01.2025
11. Sh. Biplab Kumar Mukherjee, B-770, dated 20.01.2025
12. Ms. Neetu Tiwari, N-844, dated 21.01.2025
13. Sh. Deepak Joshi, D-1188, dated 21.01.2025
14. Ms. Ichchha Kalash, I-197, dated 21.01.2025
15. Ms. Mumtaj, M-1770, dated 21.01.2025
16. Ms. Shivani, S-4711, dated 21.01.2025
17. Sh. Saurav Kumar, S-3080, dated 10.01.2025
18. Sh. Satish Kumar Sharma, S-4113, dated 10.01.2025
19. Sh. Hitendra Kumar, H-220, dated 10.01.2025
20. Sh. Krishan Lal Singla, K-366, dated 17.01.2025
21. Ms. Rekha Goswami, R-3251, dated 21.01.2025
22. Sh. Praduman Sharma, P-656, dated 21.01.2025
23. Sh. Giriraj Singh, G-446, dated 21.01.2025
24. Sh. Aryendar Singh, A-3166, dated 21.01.2025
25. Sh. Rajender Kumar Gupta, R-1828, dated 21.01.2025
26. Sh. Vinay Kumar Singh, V-1715, dated 20.01.2025
27. Ms. Mukta Arora, M-1941, dated 21.01.2025.
28. Sh. Dheeraj, D-1229, dated 20.01.2025
29. Sh. Gulam Mohd Aziz, G-594, dated 20.01.2025
30. Sh. Rajeev Kumar, R-3595, dated 21.01.2025
31. Sh. Mridul Kumar Aggarwal, M-1994, dated 20.01.2025
32. Sh. Gurdeep Singh Sandhu, G-321, dated 20.01.2025
33. Sh. Bharat Bhushan, B-795, dated 20.01.2025
34. Sh. Naushad Ali, N-1286, dated 20.01.2025.
35. Sh. Om Prakash Bharti, O-38 (D/157/1982), dated 21.01.2025

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Annexure E

List of Members who were already 'Eligible' to vote, however, re-filed the representation-

1. Sh. Vibhu Bhardwaj, V-1015, dated 21.01.2025
2. Sh. Devendra Pratap Singh, D-751, dated 21.01.2025
3. Sh. Amar Nath Gupta, A-22993, dated 21.01.2025
4. Sh. Rakesh Kumar, R-3671, dated 21.01.2025
5. Sh. Harendra Singh, H-676, dated 21.01.2025
6. Sh. Shailendra Kumar, S-4532, dated 21.01.2025
7. Ms. Neha Jatrana, N-1048, dated 21.01.2025
8. Ms Nisha, N-1306, dated 21.01.2025
9. Madhukar Bansiwala, M-1700, dated 20.01.2025
10. Sh. Gaurav Yadava, G-722, dated 20.01.2025
11. Ms. Veena Goswami, V-50, dated 20.01.2024
12. Sh. Aman Jha, A-4010, dated 20.01.2025
13. Sh. Rajiv Kumar Gupta, R-2988, dated 20.01.2025
14. Sh. Raman Mishra, R-1859, dated 21.01.2025

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